

OA 418/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On. 25.12.04

For further orders.

Bench

On. 25.12.04

For further hearing
as P/H. with OA 414/04

h
25/11

Bench

On. 25.8.11.04

P/H. matter

Stay till 25.11.04

h
25/11

Bench

On. 25.11.04

Copies of order
prepared for Counsel
for both sides.

h
25/11

h
30/11/11
SD(S)

For further hearing
as P/H.

h
25/11

Bench

Order dated - 25/11/04.

This past heard matter be
listed before the Division Bench
on 20/12/04.

Interim orders passed in this
case earlier shall continue to
remain in force until further orders.

Handover copies of this order
to the Ld. Counsel for both the
parties.

Member(J)

20.05.05

On terms of common order
passed and pronounced on 25/11/04,
this order stands disposed of.
No costs.

Member(J)

Wt. Chairman